

[4 February, 2004]

RAJYA SABHA

I. Report and Accounts (2002-2003) of the Pawan Hans Helicopters Ltd., New Delhi and related papers.

II. Report and Accounts (2002-2003) of the Indira Gandhi Rashtriya Uran Academi, Raebareli and related papers.

SHRIMATI BHAVANABEN DEVRAJBHAI CHIKALIA: Sir, on the behalf of SHRI RAJIV PRATAP RUDI, I lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956

(a) Annual Report and Accounts of the Pawan Hans Helicopters Limited, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 8828/04]

II. A copy (in English and Hindi) of the Annual Report and Accounts of the Indira Gandhi Rashtriya Uran Akademi, Raebareli, for the year 2002-2003, together with the Auditor's Report on the Accounts. [Placed in Library. See No. L.T. 8829/04]

I. Report and Accounts (2002-2003) of the HMT Ltd., Bangalore and related papers

II. Report and Accounts (2002-2003) of the NEPA Ltd., Nepanagar and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): Sir, I lay on the Table: